

DIVISION BENCH

S-17

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/89(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	RAGHAV CHIRIMAR Vs. GYANIRAM & SONS PRIVATE LIMITED		
Under Section	Sec. 97(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Jayanta Pandit, Advocate] **For the Petitioners**
Mr. Kuldeep Mallick, Advocate]

Mr. Sayantan Bose, Advocate] **For respondent Nos. 3 & 4**
Ms. Madhurima Das, Advocate]

ORDER

Ld. Counsel for the Petitioners present. Ld. Counsel for respondent Nos. 3 & 4 present.

At the request of the Ld. Counsel appearing on behalf of the Petitioner, list this matter on **30/08/2021**.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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